

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:452
ANSWERED ON:03.03.2005
BOMB BLAST IN ORDNANCE FACTORY
Ahir Shri Hansraj Gangaram

Will the Minister of DEFENCE be pleased to state:

- (a) whether bomb blast incident took place in Ordnance Factory, Chanda (OFC) in Maharashtra recently;
- (b) if so, whether the Government has investigated the matter;
- (c) if so, the outcome thereof and the action taken by the Government against the officials found guilty; and
- (d) the steps taken/proposed to be taken to avoid recurrence of such incidents in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY KRISHNA HANDIQUE)

- (a) Yes, Sir. An accidental fire had taken place in Building No. 273 of Unit No. 9 of Ordnance Factory, Chanda (OFCH), Maharashtra, on 31.1.2005.
- (b) A Board of Inquiry (BOI) has been constituted to investigate the cause of the fire.
- (c) The report of the Board of Inquiry is yet to be received.
- (d) The Board of Inquiry has been asked to suggest remedial measures to be taken to avoid recurrence of such incidents. Appropriate action would be taken on the basis of the Board of Inquiry report.